

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU.

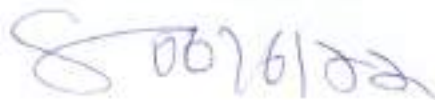
Subject : Promotion to the upgraded posts of Senior Sheristedar/Bench Clerk Grade-I and posting of officials-reg.

- Read:
1. Letter No. DJA-1/220/1996 (FNJPC)(C&R) dated 26.08.2021 of the Hon'ble High Court of Karnataka, Bengaluru, alongwith Annexure-II to the High Court letter dated 26.08.2021 allocating Senior Sheristedar/ Bench Clerk Grade-I and Stenographer Grade-I/Executive Assistant posts to the Bengaluru Rural District unit.
 2. Karnataka Gazette Notification No. LAW/166/LAC/2015 dated 06.03.2021.
 3. Government Order No. LAW 172 LAC 2009 dated 19.09.2009.
 4. Karnataka Subordinate Courts (Ministerial and Other Posts) (Recruitment) (Amendment) Rules 2021.
 5. Rule 4(4) of the Karnataka State Civil Services (Regulation of Promotion, Pay and Pension) Act, 1973 (Act 11 of 1974).
 6. Rule 7 of the Karnataka State Civil Services (Classifications, Control and Appeal) Rules, 1957.
 7. G.O. DPAR 22 SBC 79, Bengaluru, dated 30.08.1979 R/w. G.O. No. DPAR 21 SBC 97 dated 03.02.1999 and G.O. No. DPAR 21 SBC 97, Bengaluru, dated 13.04.1999.

(Signature)

8. Final Seniority list of Sheristedar of District Judiciary in the State from 01.04.1978 to 12.07.2019 published by the Hon'ble High Court of Karnataka, Bengaluru.
9. The Karnataka Government Servant (Seniority) Rules, 1957 and amended from time to time.
10. Letter No. DJA-1/220/1996 (FNJPC) (C&R) dated 24.11.2021 of the Hon'ble High Court of Karnataka, Bengaluru, re-allocating 02 posts of Sr. Sheristedars to the Bengaluru Rural District.
11. This office letter No. ADM/118/2021 dated 22.03.2022, seeking clarification in this regard.
12. This office note and order dated 04.06.2022, passed thereon.

Preamble: The Hon'ble High Court of Karnataka has directed this office under reference (1) to take suitable action to cause promotion to the upgraded posts of Senior Sheristedars/ Bench Clerk Grade-I as per the amended Rules referred at Sl. No. 04 above and as contemplated in Rule 4(4) of the Karnataka State Civil Services (Regulation of Promotion, Pay and Pension) Act, 1973 (Act 11 of 1974) and Rule 07 of the Karnataka Civil Services (Classifications, Control and Appeal) Rules, 1957. In the backdrop of directions issued by the Hon'ble High Court, the following order is made:

A handwritten signature in blue ink, followed by the date '06/06/22' written in the same ink.

ORDER NO. ADM/118/2021(49)
BENGALURU, 04TH DAY OF JUNE 2022

The following officials in the cadre of Sheristedars are promoted to the upgraded posts of Senior Sheristedar/Bench Clerk Grade-I in the pay scale of 11,400-21,600 and corresponding pay scales revised from time to time with effect from the date shown at Column No. 04 against their respective names in terms of Rule 4(4) of Karnataka State Civil Services (Regulation of Promotion, Pay and Pension) Act, 1973 and subject to condition of approval of the proposal pending before the Government of Karnataka with regard to Rule 7 of K.C.S (Classification, Control and Appeal) Rules, 1957:

Sl. No.	Name of the officials Shri/Smt.	Date of Feeder Cadre (Sheristedar)	Eligible date of promotion to the post of Senior Sheristedar / Bench Clerk Grade-I
1	2	3	4
1.	Nagaraju T.C.	06.09.1996	19.09.2009
2.	Lalitha P.	17.11.2006	19.09.2009
3.	Akhtarunissa	07.05.1992	19.09.2009
4.	Lokesha T.D.	15.09.1992	19.09.2009
5.	Rajalakshmi G.	31.10.1994	19.09.2009
6.	Shivagangappa B.	04.10.1996	19.09.2009
7.	Rudramuni R.	13.10.1998	19.09.2009

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8.	<i>Reserved for transfer from the cadre of Stenographer Grade-I. (01)</i>		
9.	Gangambike M.	11.07.1997	19.09.2009
10.	Manjunath J.	04.05.1998	19.09.2009
11.	Mohan B.R.,	22.11.1999	19.09.2009
12.	Rajan S.A.	07.01.2002	19.09.2009
13.	Madikeri S.S.,	07.07.2003	19.09.2009
14.	Krishnappa	19.06.2004	19.09.2009
15.	Ramesh N.E.	02.12.2004	19.09.2009
16.	<i>Reserved for transfer from the cadre of Stenographer Grade-I. (Vacancy created due to Voluntary Retirement of Lalitha P., on 03.01.2011) (02)</i>		
17.	Shankaramba B.S.	30.04.2008	01.03.2011 (Retirement of Lokesh T.D. on 28.02.2011)
18.	Revanna H.V.	30.04.2008	01.03.2011 (Retirement of Madikeri S.S. on 28.02.2011)
19.	Kept Vacant.		
20.	Nanjundashetty V.	23.01.2009	01.09.2011 (Retirement of Revanna H.V. on 31.08.2011)
21.	Muniraju M.	23.01.2009	01.12.2011 (Retirement of Rajana S.A. on 30.11.2011)
22.	Vasanth Kumar B.C.	07.12.2009	01.02.2012 (Retirement of Shivagangappa B. on 31.01.2012)

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23.	Geetha C.R.	07.12.2009	11.07.2012 (Promotion of Aktarunissa, as CAO on 10.07.2012)
24.	<i>Reserved for transfer from the cadre of Stenographer Grade-I. (Vacancy created due to Retirement of Nanjundashetty V on 30.09.2012) (03)</i>		
25.	Shakuntala Padiyar	13.07.2010	08.05.2013 (Retirement of Gangambike M., on 07.05.2013)
26.	Prakash S.,	13.07.2010	26.09.2013 (Promotion of Nagaraju T.C., as CAO on 25.09.2013)
27.	Prameshwarappa M.	13.07.2010	27.11.2013 (Due to death of Mohan B.R. on 26.11.2013)
28.	Lakshmid devi S.,	13.07.2010	01.02.2014 (Retirement of Shankaramba B.S. on 31.01.2014)
29.	Jayaramaiah K	13.07.2010	01.06.2014 (Retirement of Rajalakshmi G. on 31.05.2014)
30.	Shantha Bai	31.01.2011	01.11.2014 (Retirement of Muniraju M., on 31.10.2014)

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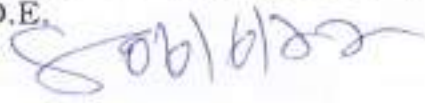
31.	Chowdalah C.,	18.12.2010	01.04.2015 (Retirement of Geetha C.R., on 31.03.2015)
32.	<i>Reserved for transfer from the cadre of Stenographer Grade-I. (Vacancy created due to Promotion of Manjunath J., as CAO on 30.04.2015) (04)</i>		
33.	Devakumar M.N.	18.12.2010	01.05.2015 (Promotion of Rudramuni R., as CAO on 30.04.2015)
34.	Geethamani S.	31.01.2011	01.11.2015 (Retirement of Ramesh N.E. on 31.10.2015)
35.	Sudharshan V.S.	04.03.2011	01.04.2017 (Retirement of Smt. Geethamani S., on 31.03.2017)
36.	Shobha R.	04.03.2011	01.08.2017 (Retirement of Smt. Shantha Bai., on 31.07.2017)
37.	Sujatha R.	16.12.2011	01.10.2017 (Retirement of Jayaramaiah K., on 30.09.2017)
38.	Subba Rao K.N.	16.12.2011	01.09.2018 (Retirement of Prakash S., on 31.08.2018)

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39.	Narayana R.,	25.05.2013	01.06.2019 (Retirement of Chowdaiah C., on 31.05.2019)
40.	<i>Reserved for transfer from the cadre of Stenographer Grade-I. (Vacancy created due to Subba Rao K.N., on 31.05.2019) (05)</i>		
41.	Kumaraswamy N.B.	16.12.2011	01.10.2019 (Voluntary Retirement of Lakshmidevi S., on 30.09.2019)
42.	Raju B.M.	25.05.2013	01.07.2020 (Retirement of Parameshwarapp a M. on 30.06.2020)
43.	Shobha Rani S.	08.08.2013	01.08.2021 (VRS of Devakumar M.N., on 31.07.2021)
44.	Devaraj	08.08.2013	01.02.2022 (Retirement of Sujatha R., on 31.01.2022)

Note:

One post of Senior Sheristedar is kept vacant as promotion is deferred to the official Smt. B.R. Sumangala Devi for the time being for the reason of pendency of Writ Petition No. 20507/2021 in consequence of a D.E.



The Promotion caused as above is subject to

- The directions that may be issued by the Hon'ble High Court of Karnataka, Bengaluru in respect of transfer of the Sheristedars/ Bench Clerk Grade-II who were transferred to other units and transferred from other units to this unit.
- Any other decisions or directions that may be taken or issued by the Hon'ble High Court of Karnataka, Bengaluru in the matter of promotions and other service conditions.
- The seniority in the cadre of Senior Sheristedars inter se among the officials promoted from the cadre of Sheristedar/Bench Clerk Grade-I in the ratio 7:1 is subject to the decision that may be taken by the Hon'ble High Court of Karnataka, Bengaluru.
- The promotions are subject to revision without notice at any time without prejudice to the seniority of others who may be held ultimately to be seniors to others.
- Having regard to the special note made in the reference No.03 above regarding the monetary benefits to be granted to the promoted officials retrospectively, the Accountant General may be requested to issue authorization.

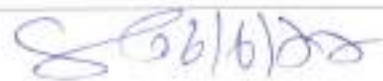
PART-B
(Posting of officials)

In view of the promotion caused at Part-A of this proceedings consequent upon allocation of Senior Sheristedars/ Bench Clerk Grade-I under Annexure referred at reference No.02 above, the following officials in the cadre of Senior

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Sheristedar/Bench Clerk Grade-I are posted to the Courts mentioned against their respective name in the table below with immediate effect.

Sl. No.	Name of the Sheristedar	Court to which posted
1.	Sri Vasanthakumar B.C. Court of Principal Civil Judge & JMFC, Anekal.	Senior Civil Judge & JMFC, Anekal.
2.	Smt. Shakuntala Padiyar, Court of Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.
3.	Sri Sudarshan V.S., Court of Senior Civil Judge & JMFC, Devanahalli.	Senior Civil Judge & JMFC, Devanahalli.
4.	Smt. Shobha Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Now working in the Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru on OOD)	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.
5.	Sri Narayana R., Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.
6.	Sri Kumaraswamy N.B. Court of Principal Civil Judge & JMFC, Doddaballapura.	Senior Civil Judge & JMFC, Doddaballapura.



7.	Sri Raju B.M., Court of Senior Civil Judge & JMFC, Anekal.	Senior Civil Judge & JMFC, Anekal.
8.	Smt. Shobha Rani S., Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.
9.	Sri Devaraj Court of Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.

PART-C

Five posts of Senior Sheristedars are kept vacant in the following Courts, to be filled up by way of transfer from the cadre of Stenographer Grade - I, subject to further directions/clarification to be issued by the Hon'ble High Court of Karnataka AND

One post of Senior Sheristedar is kept vacant as promotion is deferred to the official Smt. B.R. Sumangala Devi for the time being for the reason of pendency of Writ Petition No. 20507/2021 in consequence of a D.E.

Sl. No.	Name of the Court	No. of posts kept vacant.
1.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	3

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2.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	1
3.	Senior Civil Judge & JMFC, Doddaballapura.	1
4.	Senior Civil Judge & JMFC, Devanahalli.	1

PART-D
(CONSEQUENTIAL TRANSFERS)

In view of the posting caused at Part-B of this proceedings and smooth administration of Courts' work, the following officials in the cadre of Sheristedars/Bench Clerk Grade-II are hereby transferred to the Courts mentioned against their names in the table below with immediate effect:

Sl. No.	Name of the Sheristedar	Court to which posted.
1.	Sri Ramachandra M., Court of Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru (vacant post).
2.	Sri Maruswamy Court of II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Now working in the Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru on OOD)	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri Sadashiva T.B. transferred)

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3.	Sri B.N. Kiran, Court of Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Now working in the Court of Principal Civil Judge, Bengaluru Rural District, Bengaluru on OOD)	Principal Civil Judge, Bengaluru Rural District, Bengaluru (Vice Smt. D.K. Padmavathi transferred)
4.	Smt. Sumadevi M.J., Court of Senior Civil Judge & JMFC, Doddaballapura. (Now working in the Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru on OOD)	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru (vice Sri Prakash M.M. transferred)
5.	Sri Jayaram M., Court of Senior Civil Judge & JMFC, Doddaballapura. (Now working in the Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru on OOD)	I Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru (vacant post)
6.	Smt. Mirza Ghausia Naaz Court of Senior Civil Judge & JMFC, Anekal.	Principal Civil Judge & JMFC, Anekal (Vacancy caused due to account of promotion of Sri Vasantha Kumar B.C. as Senior Sheristedar)
7.	Sri Devaraju Court of Senior Civil Judge & JMFC, Devanahalli.	Senior Civil Judge & JMFC, Nelamangala. (vacant post)

8/06/2022

8.	Sri Prakash M.M., Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Now working in the Court of Senior Civil Judge & JMFC, Doddaballapura on OOD)	Principal Civil Judge & JMFC, Doddaballapura (Vacancy caused due to promotion of Sri Kumaraswamy N.B. as Senior Sheristedar)
9.	Sri T.B. Sadashiva Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru (Now working in the Court of Principal Civil Judge & JMFC, Anekal on OOD)	Principal Civil Judge & JMFC, Anekal. (Vice Sri Prashanth M. Transferred)
10.	Sri Prashanth M. Court of Principal Civil Judge & JMFC, Anekal. (Now working in the Court of Principal Civil Judge & JMFC, Hosakote on OOD)	Court of Principal Civil Judge & JMFC, Hosakote. (vice Sri B.A. Shivakumar transferred)
11.	Sri B.A. Shivakumar Court of Principal Civil Judge & JMFC, Hosakote. (Now working in the Court of X Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru (Dedicated Commercial Court) on OOD)	X Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru (Dedicated Commercial Court). (vacant post)
12.	Smt. D.K. Padmavathi Court of Principal Civil Judge, Bengaluru Rural District, Bengaluru. (Now working in the Court of IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru on OOD)	X Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru (Dedicated Commercial Court). (Vice Sri Gurumurthy R.D. transferred)

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13.	<p>Sri Gurumurthy R.D., Court of X Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru (Dedicated Commercial Court) (Now working in the Court of V Additional District & Sessions Judge, Bengaluru Rural District, sitting at Devanahalli on OOD)</p>	<p>V Additional District & Sessions Judge, Bengaluru Rural District, sitting at Devanahalli. (Vice Smt. B.R. Sumangala Devi transferred)</p>
14	<p>Smt. Nagarathna C., Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (working in the Court of Principal Civil Judge & JMFC, Nelamangala on OOD)</p>	<p>Principal Civil Judge & JMFC, Nelamangala (vacant post)</p>
15.	<p>Smt. B.R. Sumangala Devi Sheristedar, Court of V Additional District & Sessions Judge, Bengaluru Rural District to sit at Devanahalli. (Now working in the Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru on OOD)</p>	<p>Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (vice Smt. Nagarathna C., transferred)</p>

PART-E

(Cancellation of Deputation of Officials)

In view of the posting caused at Part-B of this proceedings the deputation of following officials is hereby cancelled with immediate effect:

Sl. No.	Name of the Sheristedars	Court in which the official is working under deputation.
1	2	3
1.	Smt. B.R. Sumangala Devi, Court of V Additional District & Sessions Judge, Bengaluru Rural District, to sit at Devanahalli.	Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.
2.	Smt. Shobha Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.
3.	Sri M.M. Prakash Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Court of Senior Civil Judge & JMFC, Doddaballapura.
4.	Smt. Sumadevi M.J., Court of Senior Civil Judge & JMFC, Doddaballapura.	Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.
5.	Sri Kiran B.N., Court of Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Court of Principal Civil Judge, Bengaluru Rural District, Bengaluru.

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6.	Sri Maruswamy Court of II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.
7.	Smt. D.K. Padmavathi, Court of Principal Civil Judge, Bengaluru Rural District, Bengaluru.	Court of Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.
8.	Sri Sadashiva T.B. Court of Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Court of Principal Civil Judge & JMFC, Anekal.
9.	Sri Prashanth M., Court of Principal Civil Judge & JMFC, Anekal.	Principal Civil Judge & JMFC, Hosakote.
10.	Sri B.A. Shivakumar, Court of Principal Civil Judge & JMFC, Hosakote.	X Additional District & Sessions Judge, Bengaluru Rural District (Dedicated Commercial Court).
11.	Sri Gurumurthy R.D. X Additional District & Sessions Judge, Bengaluru Rural District (Dedicated Commercial Court)	Court of V Additional District & Sessions Judge, Bengaluru Rural District to sit at Devanahalli.
12.	Smt. Nagarathna C. Court of Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Court of Principal Civil Judge & JMFC, Nelamangala.
13.	Sri Jayaram M. Court Senior Civil Judge & JMFC, Doddaballapura	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.



PART-F
(Deputation of Officials)

For smooth administration of Courts' work the following officials are deputed to work in the Courts shown against their names shown at Column No.4 in the below table with immediate effect.

Sl. No.	Name of the Senior Sheristedars.	Court to which posted under Part-B and Part-D.	The Court in which the officials is transferred
1	2	3	4
1.	Smt. Shobha Senior Sheristedar	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.

The concerned Presiding Officers are hereby directed to relieve the officials noted in Part-B, D, E & F well in time after handing over the charge of their compilation, if any, so as to enable them to join their duties in the Courts to which they are posted/transferred.


(SUBRAMANYA J.N.)

Pri. District & Sessions Judge,
Bengaluru Rural District,

Bengaluru
Pri. District & Sessions Judge
Bangalore Rural District
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Copy submitted to:

1. The Registrar General, Hon'ble High Court of Karnataka, Bengaluru, with a covering letter.

Copy to:

2. The Accountant General (A & E) in Karnataka, Bengaluru.
3. The Concerned Courts.
4. The Concerned officials.
5. Proceedings file.
6. Office copy.